

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 3 of 2014 in
Appeal No. 88 of 2013

Dated : 28th March, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd.

**... Review Petitioner/
Appellant(s)**

Versus

CERC & Ors.

..Respondent(s)

**Counsel for the Review Petitioner/
Appellant (s)**

Mr. M.G. Ramachandran

Ms. Poorva Sahegal

Ms. Anushree Bardhan

Counsel for the Respondent :

Mr. K.S. Dhingra for R.1

Mr. Alok Shankar for TPDDL

Mr. Aashish Gupta

Mr. Aditya Mukherjee for BYPL

ORDER

At the request of the learned counsel for the Review Petitioner, post the matter on **09.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js